

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 13-09-2023 AT 02.00 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(CA)/94(CHE)/2022
PETITION NUMBER : CP/112(CHE)/2022
NAME OF THE PETITIONER : KS.Sachin & Another
NAME OF THE RESPONDENT(S) : M/s KSR Textile Mills Pvt Ltd & 6 Others
UNDER SECTION : Rule 155 r/w Rule 11 of NCLT Rules, 2016

ORDER

Ld. Counsel Mr. Sri Ganesh for the Applicant. Ld. Counsel Mr. Kavim for R1.
Ld. Counsel Ms. Tanya Kapoor for R2 to R5.

Pleadings are complete in the matter.

Arguing counsel Mr. T.K. Bhaskar for the Petitioner is stated to be not available.

List this petition / IA for hearing on **01.11.2023**.


RAVICHANDRAN RAMASAMY
Member (Technical)

Phk


SANJIV JAIN
Member (Judicial)